
WEEKLY BOARD

CORAM :- HIS HONOUR JUDGE
(SHRI. L. S. CHAVAN)

(C.R.NO.14)

FROM :- 19/10/2020
TO
23/10/2020

PAGE NOS. 01 TO 05

IN THE COURT OF HIS HONOUR JUDGE

CORAM :- HHJ. SHRI. L. S. CHAVAN

DATE :- 19-10-2020

(C.R.NO. 14)

<u>SR NO</u>	<u>SUIT NO.</u>	<u>PARTY NAME</u>	<u>PLAINTIFF'S ADVOCATE</u>	<u>DEFENDANT'S ADVOCATE</u>	<u>ADJ TO</u>
<u>AT. 11.A.M.</u>					
<u>10 YEARS OLD MATTER FOR ARGUMENT (DARKAST)</u>					
1	17/09 @ 1253/98	Sudhir Dhaku Mistry-DH Vs M.C.G.M.-JD	Jagdish N. Jayalb	-DO-	
2	4937/04	Goldie Purushottamsud Vs The Municipal Corporation of Gr. Mumbai	Shri D. A. Thorat	-DO-	
3	1538/10	Shah Narendra Devichand Vs M.C.G.M.	Sharma R.R.	-DO-	
4	1539/10	Shah Narendra Devichand Vs M.C.G.M.	Sharma R.R.	-DO-	
<u>FOR ARGUMENT</u>					
5	230/12	Mrs.Dourado Melania Vs M.C.G.M.	Lulia Deepak J.	-DO-	
6	1257/12	Prashant R. Moorjani Vs M.C.G.M.	A. R. Pande	-DO-	
<u>10 YEARS FOR R/E</u>					
7	622/04 (PH)	Ghanshyam V. Kalro Vs Bombay Municipal Corpn	Shri G. A. Lobo	-DO-	
8	992/10 (DISP)	Shree Rammandir Trust Vs M.C.G.M.	Geeta Bhoir	-DO-	


SHERISTEDAR [C.R.14]

IN THE COURT OF HIS HONOUR JUDGE

CORAM :- HHJ. SHRI. L. S. CHAVAN

DATE :- 20-10-2020

(C.R.NO. 14)

<u>SR NO</u>	<u>SUIT NO.</u>	<u>PARTY NAME</u>	<u>PLAINTIFF'S ADVOCATE</u>	<u>DEFENDANT'S ADVOCATE</u>	<u>ADJ TO</u>
		<u>AT. 11.A.M.</u>			
		<u>ARGUMENT</u>			
1	563/14	Pawankumar Nathulal Jain Vs M.C.G.M	J.J.Shah	-DO-	
		<u>10 YEARS OLD MATTERS FOR R/E</u>			
2	5363/06 (PH)	GASPER CHS LTD. AND ORS. Vs THE MUNICIPAL CORPORATION OF GR.MUMBAI AND ORS.	A.S. BHALEKAR	-DO-	
3	1259/10	Lalwani Sadhana Ramesh Vs M.C.G.M.	Thorat D.A.	-DO-	
4	107/19 (HCTB)	Fernandes Louis Nicholas Ors. Vs M.C.G.M. Ors.	Denzil DMello	-DO-	



SHERISTEDAR [C.R.14]

IN THE COURT OF HIS HONOUR JUDGE
CORAM :- HHJ. SHRI. L. S. CHAVAN

DATE :- 21-10-2020

(C.R.NO. 14)

<u>SR</u> <u>NO</u>	<u>SUIT NO.</u>	<u>PARTY NAME</u>	<u>PLAINTIFF'S</u> <u>ADVOCATE</u>	<u>DEFENDANT'S</u> <u>ADVOCATE</u>	<u>ADJ TO</u>
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AT. 11.A.M.

FOR NECESSARY ORDER ON CH/S

1	3023/06	RIZVI LAND DEVELOPMENTS PVT. LTD. Vs MCGM	M.J.SHETT Y	-DO-	
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SHERISTEDAR [C.R.14]

IN THE COURT OF HIS HONOUR JUDGE

CORAM :- HHJ. SHRI. L. S. CHAVAN

DATE :- 22-10-2020

(C.R.NO. 14)

<u>SR</u> <u>NO</u>	<u>SUIT NO.</u>	<u>PARTY NAME</u>	<u>PLAINTIFF'S</u> <u>ADVOCATE</u>	<u>DEFENDANT'S</u> <u>ADVOCATE</u>	<u>ADJ TO</u>
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AT. 11.A.M.

10 YEARS OLD MATTERS FOR STEP

1	5222/04	Ramharak Prasad Newoor Dhobi Vs The Municipal Corporation of Gr.Mumbai	Shri Alimullah Khan	-DO-	
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SHERISTEDAR [C.R.14]

IN THE COURT OF HIS HONOUR JUDGE
CORAM :- HHJ. SHRI. L. S. CHAVAN

DATE :- 23-10-2020

(C.R.NO. 14)

<u>SR</u> <u>NO</u>	<u>SUIT NO.</u>	<u>PARTY NAME</u>	<u>PLAINTIFF'S</u> <u>ADVOCATE</u>	<u>DEFENDANT'S</u> <u>ADVOCATE</u>	<u>ADJ TO</u>
<u>AT. 11.A.M.</u>					
<u>FOR CHAMBER SUMMONS HEARING</u>					
1	999/05	Ielyas Ibrahim Shaikh Vs The Municipal Corporation of Gr. Mumbai	Shri Thorat	-DO-	


SHERISTEDAR [C.R.14]